

DJA-II 45/2015
(Old LCA II- 45/2015) (CAO)

HIGH COURT OF KARNATAKA,
HIGH COURT BUILDINGS, BENGALURU-1.
DATED: 22.10.2020

FROM

THE REGISTRAR GENERAL, HIGH COURT OF KARNATAKA,
BENGALURU-1.

TO,

The Prl. City Civil & Sessions Judge, Bengaluru, The Chief Judge, Court of Small Causes, Bengaluru, The Prl. District and Sessions Judges of Bengaluru Rural, Bagalkot, Belagavi, Ballari, Bidar, Chamarajanagar, Chikkaballapur, Chikkamagaluru, Chitradurga, Davanagere, D.K., Mangaluru, Dharwad, Gadag, Hassan, Haveri, Kalaburagi, Kodagu-Madikeri, Kolar, Koppal, Mandya, Mysuru, Ramanagara, Raichur, Shivamogga, Tumakuru, Udupi, U.K., Karwar, Vijayapura, & Yadgiri.

Sir,

Sub: Publication of Provisional Seniority List of Chief Administrative Officers of the District Judiciary, in the light of the directions of Hon'ble Supreme Court of India

With reference to the above, I am to state that vide Notification bearing No. DJA-II 45/2015 dated 22.10.2020, the Provisional Seniority List of Chief Administrative Officers of the District Judiciary from 1978 to 2018 is published on 22.10.2020, in the Official Website of High Court of Karnataka i.e., www.karnatakajudiciary.kar.nic.in, in the light of the Judgment of Hon'ble Supreme Court of India dated 10.05.2019 in M.A.No.1151/2018 in C.A.No.2368/2011 (B.K.Pavitra & others V/s Union of India) and connected

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Petitions, the Karnataka Determination of Seniority of Government Servant Promoted on the basis of Reservation (to the posts in the Civil Services of the State), Act, 2017 and the guidelines issued by the Government in Order No.DPAR 186 SRS 2018 dated 27.02.2019 and 15.05.2019.

In the circumstances, while enclosing a copy of the said Notification, I am directed to kindly request you to forward the objections, if any, to the aforesaid Seniority List, within the stipulated period of 15 days from the date of Publication (i.e., on or before 06.11.2020), for taking further necessary step in the matter.

Yours faithfully,

Manjula B. M.
(B.M.MANJULA)

DEPUTY REGISTRAR (S.S.)

22/10/2020

22/10/2020